

ITEM NO.106
(JAIL PETITION)

COURT NO.2

SECTION IIB

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 831 OF 2007

SK. YUSUF

Appellant (s)

VERSUS

STATE OF WEST BENGAL

Respondent(s)

(With office report)

Date: 02/06/2011 This Appeal was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE B.S. CHAUHAN
HON'BLE MR. JUSTICE SWATANTER KUMAR
[VACATION BENCH]

For Appellant(s)

Mr. Mithlesh Kumar Singh, Adv.(A.C.)
(NOT PRESENT)

For Respondent(s)

Mr. Tara Chandra Sharma, Adv.
Mr. Kishan Datta, Adv.

UPON hearing counsel the Court made the following

O R D E R

List on 07.06.2011 as first item after miscellaneous matters, if any.

Since Mr. Mithlesh Kumar Singh, Amicus Curiae, is not present in the Court, we appoint Mr. R.K. Gupta, learned counsel, who is present in the Court, as Amicus Curiae in this case.

The Registry is directed to provide a photocopy of the entire paper book of the case to Mr. R.K. Gupta, learned Amicus Curiae, during the course of the day.

(Rajesh Dham)
Court Master

(Indu Satija)
Court Master